



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat, Srinagar.

Notification
Srinagar, 24th of September, 2018

SRO 425 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, and in partial modification of notification SRO No. 392 dated 10-09-2018 the Government hereby appoint the following officers as Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within the jurisdiction as shown against each till the municipal elections are over, namely:-

S.No	Zone	Name of Zonal Magistrate
1.	05	Mr.Abdul Ahad Raina, Tehsildar Gund.
2.	06	Mr.Sheikh Salahuddin, Tehsildar Ganderbal.

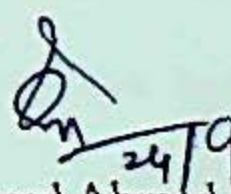
By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,

NO: LD (P) 2008/Ganderbal.
Copy to the:-

Dated:- 24 -09 -2018.

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Srinagar.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Ganderbal. This is with reference to his letter No. 207/DEO/GBL/2018/827-28 dated 18.09.2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L, J& PA (w.7.s.c)


24/9
(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer